

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 203/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Vacation Dreamz Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Anurag Nirbhata, CS
Ms. Lakshmi Gurung, Standing Counsel for the I.T. Dept.

ORDER

No reply has been filed on behalf of the ROC despite issuance of notice.

Fresh Court notice be issued for 18th January, 2018.

Ld. Counsel for the Income Tax Department also prays for some time to file their objections, if any.

To come up on 18th January, 2018.

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)